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**F. No. 12-113/CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

ID No. 12-113/2017

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. NIL dated 04.12.2017, and our ID No. 12-113/2017, the information received from **Dy. Registrar (Admin)**, CESTAT New Delhi containing 02 pages is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 4/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
CPIO

CESTAT, New Delhi  
Date: 04.01.2017


To

1. Sh. Devana Srinivasa Rao,  
Type-III, Block-B, A-4,  
Government Employee Quarters,  
Near ITI College, Yanam,  
Pondicherry- 533464.

Copy to

1. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C(CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001

(2)  
o/c

05 JAN 2018  
  
SIGNATURE SECTION

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi – 66

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Dated: 01.01.2018

I.D. No. 12-113/2017

Sub : Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application dated 04.12.2017, CPIO I.D. No. 12-113/2017, the following information is provided as per the Application

1. For i-ii - Details required in the available form is enclosed.
2. Requisition has been placed before Staff Selection Commission for various posts.
3. Requisition has been placed before Staff Selection Commission for post of UDC/LDC in the year 2017.
4. No

Yours faithfully,



(Bineesh Kumar K.S.)  
Dy. Registrar(Admn.)

Encl: As above

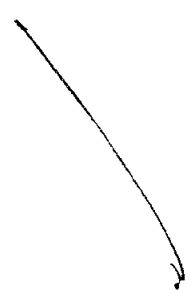
Copy to :

✓ CPIO/A.R., C.E.S.T.A.T., N. Delhi.

9-03/01/18

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	SANCTIONED											VACANCY							
	DEL	MUM	CHN	KOL	BANG	AHD	HYD	CHD	ALH	TOTAL	DEL	MUM	CHN	KOL	BANG	AHD			
Court Master	6	4	2	1	1	1	1	1	1	18	1	3	2	1	1	1			
Lib Inf. Asst	1	1	1	1	1	1				6	0	1	1	1	0	1			
Care Taker	1									1	1	0	0	0	0	0			
Steno-III	4	2	1	1	1	1	1	1	1	13	2	1	-1	0	0	-1			
UDC	14	9	5	2	2	2	2	2	2	40	7	4	1	0	-3	0			
LDC	16	10	6	3	3	3	3	3	3	50	4	2	1	1	0	0			



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**F. No. 12-113/ CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 12-113/2017**

Under Section 5(4) (5) of RTI Act

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri /Smt. Devana Srinivasa Rao (No. NIL dated 04.12.2017) under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **12-113/2017** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or **before 28.12.2017** directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

If the information is not with your section or you, please reply from where it may be retrieved, without delay within 05 days.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

  
CPIO  
CESTAT New Delhi

Date: 12.12.2017

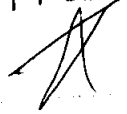
For Compliance to:

**1. Dy. Registrar (Admin)**

Copy to:  
Sh. Devana Srinivasa Rao,  
Type-III, Block-B, A-4,  
Government Employee Quarters,  
Near ITI College, Yanam,  
Pondicherry- 533464.

a/c

  
13/12/17

14 DEC 2017  


7/12/17

②

07/12

CPIO

1740/CR/2017  
07/12/2017

FORM - 1

Form of application for seeking information  
Under the Right to Information Act, 2005.

I.D. No  
(For official use)

To, ID - 12-113/2017

The CPIO & Deputy Registrar,  
Customs Excise & Service Tax Appellate Tribunal,  
West Block 2, R.K.Puram,  
New Delhi-110066

1. Name of the Applicant : Devana Srinivasa Rao,  
2. Address : Type III, Block-B, A-4,  
Government Employee Quarters,  
Near ITI College, YANAM  
Puducherry - 533464.

3. Particulars of information:.....

(a) Concerned department : **Vacancy posts particulars.**

(b) Particulars of information required:

Copy of required particulars is enclosed with this RTI Application

ii. Period for which information asked for: **Till date information.**

iii. Other details: -----

4. A fee of Rs 10/- (Rupees Ten only) is Paid vide postal order No. 35 F 353287.

DATE: 04.12.2017,  
Puducherry.

A. Srinivasarao 4/12/2017  
SIGNATURE OF THE APPLICANT

Mob: 87 90 773525  
Email: Srinivas+yanam@gmail.com

Enclosed : i, Particulars of information

**Particulars of information required under RTI Act, 2005.**

①

1. Provide the Particulars related to,

i. Total Number of Sanctioned posts of Library Information Assistant, Care taker, Court Master, UDC, Steno Gr.III, and LDC,

ii. Total Number vacancies related to Library Information Assistant, Care taker, Court Master, UDC, Steno Gr.III, and LDC (Vacant posts for direct recruitment) As on January, 2017 and as on till date:

(Separate details for each mentioned period) in the following Tribunals;

a. Customs Excise and Service Tax Appellate Tribunal, Delhi

b. Customs Excise and Service Tax Appellate Tribunal, Chennai,

c. Customs Excise and Service Tax Appellate Tribunal, Bangalore,

d. Customs Excise and Service Tax Appellate Tribunal, Kolkata,

e. Customs Excise and Service Tax Appellate Tribunal, Allahabad,

f. Customs Excise and Service Tax Appellate Tribunal, Ahmedabad,

g. Customs Excise and Service Tax Appellate Tribunal, Chandigarh,

h. Customs Excise and Service Tax Appellate Tribunal, Hyderabad.

Provide particulars for each Tribunal Separately.

2. Provide the Particulars related to,

What are the steps taken by the your office towards the fill up the posts of

Library Information Assistant, Care taker, Court Master, UDC, Steno Gr.III, and

LDC through Direct Recruitment Method.

3. Provide the Particulars related to,

Whether your office had submitted requisition for fill up the vacant posts of

Library Information Assistant, Care taker, Court Master, UDC, Steno Gr.III, and LDC

to the concerned Staff Selection Commission Zones in the year, 2017.

4. Provide the Particulars related to,

Whether your office had submitted any requisition for fill up the vacant posts of

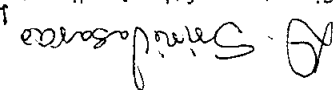
Library Information Assistant, Care taker, Court Master, UDC, Steno Gr.III, and LDC

to the concerned Staff Selection Commission Zones for notify the vacancies in the

upcoming Selection post examination phase VI advertisement which is going to be

release in the Month of February, 2018.

Date: 04.12.2017,  
Puducherry.

  
Signature of the Applicant: 4/12/2017